

**Form- VIII**  
[See Regulation 8]

**I. Transshipment of Imported Goods between Airport to ICD/CFS/AFS/ SEZ/FPO**

(a) Departure Manifest to be filed at Airport:

Authorised Carrier Code:				Bond No. of Authorised Carrier:					
Airport Code:				Departure Manifest No. and Date: Auto generated					
Sl. No.	Line No.	SMTP No.	Arrival Manifest No./ date by which cargo arrived at port	Line No./Sub-line No. in Arrival Manifest	Destination	Bill of Entry no. (In case of SEZ Cargo)	Gate Out Time from the Airport	Truck No.	Container No. (if any) & Customs Seal No.

(b) Arrival Manifest to be filed at ICD/CFS/AFS/SEZ/FPO:

Authorised Carrier Code:			Bond No. of Authorised Carrier:			
ICD/CFS/AFS/SEZ:			Arrival Manifest No. and Date: Auto generated			
Departure Manifest No. and Date filed at Airport:						
Sl. No.	Line No.	Truck No.	Container No. (if any) & Customs Seal No.	Bill of Entry no. (In case of SEZ Cargo)	Gate in Time at	ICD/CFS/AFS/SEZ

II. Transshipment of Export Goods from ICD/CFS/AFS/SEZ/FPO to AirPort:

(a) Departure Manifest to be filed at ICD/CFS/AFS/SEZ/FPO:

Authorised Carrier Code:			Bond No. of Authorised Carrier:			
ICD/CFS/AFS/SEZ:			Departure Manifest No. and Date: Auto generated			
Sl. No.	Line No.	Shipping Bill No. & Date	Train No./Truck No	Container No. & Customs Seal No.	Destination	Gate Out Time & Date from the ICD/CFS/AFS/SEZ

(b) Arrival Manifest to be filed at Airport:

Authorised Carrier Code:			Bond No. of Authorised Carrier:			
Customs Station:			Arrival Manifest No. and Date: Auto generated			
Departure Manifest No. and Date filed at ICD/CFS/AFS/SEZ:						
Sl. No.	Line No.	Shipping Bill No. & Date	Train No./Truck No	Container No. & Customs Seal No.	Gate Out Time & Date from the ICD/CFS/AFS/SEZ	Gate in Time & Date at Airport